

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6237  
ANSWERED ON:05.05.2000  
REDUCTION OF DISINVESTMENT COMMITTEES  
NARESH KUMAR PUGLIA;VILAS BABURAO MUTTEMWAR

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether a large number of committees are handling disinvestment in various public sector undertakings within the Government;
- (b) if so, the details thereof;
- (c) whether the Government propose to reduce the number of such committess to speed up the process of disinvestment;
- (d) if so, the details thereof;
- (e) whether the Government have identified some Public Sector Undertakings for substantial equity sale alongwith management transfer during the current financial year; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C  
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

- (a) No, Sir.
- (b) to (d) Does not arise.
- (e) Disinvestment is carried out keeping in view various factors like market conditions, financial performance of the company and the views of the concerned departments. Disinvestment is a continious process. The decision to disinvest to disinvest in a company is taken on the basis of various factors like above, based on professional advice and inter-ministerial consultations.
- (f) Does not arise.